

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : (M/s Everbright Industries)
Vs
Force-1 Guarding Services Pvt Ltd

MAIN PETITION NUMBER : IBA/319/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/890(CHE)2024

ORDER

Present: Ld. Counsel Shri. Jerin Asher Sojan for the Applicant /
Liquidator, who is also present in person.

Ld. Counsel Shri. Pawan Jhabakh for the Respondent No. 1.
None for Respondent No. 2.

Ld. Counsel for Respondent No. 1 seeks and is granted two weeks time to
file Reply.

Fresh notice be served on Respondent No. 2 through registered post.

List the application for appearance / reply on **22.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)